

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 6080/2014

(Arising out of impugned final judgment and order dated 05-12-2013 in WC No. 64559/2012 passed by the High Court Of Judicature At Allahabad)

THAKUR PRASAD PANDEY TRUST

Petitioner(s)

VERSUS

SANKATHA PRASAD & ORS.

Respondent(s)

Date : 08-03-2019 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE HEMANT GUPTA

For Petitioner(s)

Mr. S.R. Singh, Sr. Adv.
Krishna Kumar Yadav, Adv.
Ms. Sunita Pandit, Adv.
Mr. Avnish Singh, Adv.
Mr. Kuldeep Yadav, Adv.
Mr. Yash Pal Dhingra, AOR

For Respondent(s)

Mr. Manish Kumar Choudhary, Adv.
Ms. Kritika Khurana, Adv.
Ms. Namita Choudhary, AOR

UPON hearing the counsel the Court made the following
O R D E R

List for final disposal on a non-miscellaneous day in the week commencing 22 April 2019.

(MANISH SETHI)
COURT MASTER (SH)

(SAROJ KUMARI GAUR)
BRANCH OFFICER